

FORM NO.4

(See Rule 12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No..... OA..... 431..... of 1998

Applicant (s)..... B. Chandrasekhar (or)..... Respondent (s)..... U.O.I. & ors

Advocate for Applicant (s)..... M/S..... B. S. H. Rao..... Advocate for Respondent (s).....

A. Kanungo

S. R. T. I. S. A.

R. Nayak

S. K. Dattaik

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

REGISTER

S
Registrar

Order No. 1, Dated 20.8.98.

Learned counsel for the petitioner wants time for one week to amend the OA. In view of this, let the amendment petition be filed by 27.8.98 and let the matter be listed on 28.8.98.

S
Vice-ChairmanL. S.
Member (Judicial)

28.8.98

It is submitted by the learned counsel for the petitioner that she does not want to pursue the OA. In view of this, this OA is disposed of for not being pressed.

S
Vice-Chairman
28.8.98L. S.
Member (J)

A copy of the order of 28.8.98 may be given to the Counsel for both sides.

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08.09.98
S.O